

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**

**Petition No. 24/2003**

**In the matter of**

Treatment of actual generation over the declared capacity by generator under the ABT regime.

**And in the matter of**

Neyveli Lignite Corporation Ltd	..	Petitioner
<b>Vs</b>		
Southern Regional Electricity Board & others	...	Respondents

The following were present:

1. Shri R. Suresh, DGM(Comml.), NLC
2. Shri S. Sowmyanarayanan, Consultant, TNEB
3. Shri K. Srinivasa Rao, SE, SREB
4. Shri M.K. Adhikary, ASEB
5. Shri H.K. Sharma, ASEB

**ORDER  
(DATE OF HEARING: 7.8.2003)**

Heard. The issue raised in the present petition is common to that raised in Petition No. 43/2003 filed by NTPC. We have separately directed to admit the petition No. 43/2003. In view of the commonality of the issues, we admit the petition.

2. We direct that a copy of the petition be served on the respondents by the petitioner by 5.9.2003. We further direct that the respondents may file their replies to the amended petition within three weeks of receipt of the copy of the petition, with advance copy to the petitioner who may file its rejoinder, if any, within two weeks of the receipt of the copy of the reply.

3. List this petition on 23<sup>rd</sup> October 2003 along with Petition 43/2003.

**Sd/-**  
**(K.N. SINHA)**  
**MEMBER**

**Sd/-**  
**(ASHOK BASU)**  
**CHAIRMAN**

New Delhi dated the 29<sup>th</sup> August, 2003